

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6256
ANSWERED ON:05.05.2015
CYBER CRIMES
Mishra Shri Anoop

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present scheme of the Government to curb the increasing cyber crime in the country and the scheme formulated by the Government to provide mobile radiation detection and identification system to each police station within its jurisdiction;
- (b) whether the Government proposes to establish any mechanism to secure the details of one time police verification in its database; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Department of Atomic Energy is providing radiation monitors to the police stations in the country. Further, the Information Technology Act, 2000, as amended by the Information Technology (Amendment) Act, 2008, provides legal framework to address various types of prevalent cyber crimes and security breaches of information technology infrastructure. Indian Computer Emergency Response Team (CERT-In), Department of Electronic and Information Technology (Deity) has also initiated action with active participation of Service Providers and Industry to set up a Centre for detection of computer systems infected by malware & botnets and to notify, enable cleaning and securing systems of end users to prevent further such infections. Government has initiated action to create a national level mechanism to generate necessary situational scenario of existing and potential cyber security threats and enable timely information sharing for proactive and protective actions by individual entities. Further, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime including cyber crime and for prosecuting the criminals through their law enforcement agencies as also for protecting the life and property of the citizens.